



\$~19 to 226 except 76, 240 to 243, 247 & 248

* IN THE HIGH COURT OF DELHI AT NEW DELHI

19

+ W.P.(C) 6082/2022

G.D. GOENKA PUBLIC SCHOOL, ROHINI Petitioner Through: Mr. Kamal Gupta, Mr. Sparsh Agarwal, Ms. Sonakshi & Mr. Ryan Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Gautam Narayan, ASC, GNCTD with Mr. Aditya Nair, Adv. Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Ms. Savita Sethi Advocate for DOE.

20

+	W.P.(C) 207/2021 & CM APPL.561/2021		
	NUTAN VIDYA MANDIR SENIOR		
	SECONDARY SCHOOL	Petitioner	
	Through:	Mr.Sumit Kumar Khatri with	
		Ms.Priya, Advocates.	

versus

THE GOVT OF NCT OF DELHI & ANR. Respondents Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Ms. Savita Sethi Advocate for DOE.

21

 W.P.(C) 1875/2021 & CM APPLs.5446/2021, 10413/2021
 CAMBRIDGE FOUNDATION SCHOOL Petitioner
 Through: Mr. Pramod Gupta with Ms. Poonam, Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates.

Page 1 of 88

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versus DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Ms. Savita Sethi Advocate for DOE.

22

+ W.P.(C) 10573/2021 & CM APPL. 32609/2021

VISHWA BHARTI PUBLIC SCHOOL Petitioner Through: Mr.Shekhar Dasi & Mr. Ayush Dasi, Advocates.

versus

DIRECTOR OF EDUCATION & ORS. Respondents Through: Mr. Gautam Narayan, ASC, GNCTD with Mr. Aditya Nair, Adv..

23

+ W.P.(C) 13728/2021, CM APPL. 43378/2021

ST. MARY S SCHOOL Petitioner Through: Mr. Sudesh Kumar with Ms.Romy Chako, Advocates.

versus

GOVERNMENT OF NCT OF DELHI Respondent Through: Mr.Sameer Vashisht, ASC for GNCTD with Ms.Sanjana Nangia, Advocate.

24

+ W.P.(C) 13914/2021, CM APPL. 43916/2021

NOTRE DAME SCHOOL	Petitioner
Through:	Mr. Sudesh Kumar with Ms.Romy
	Chako, Advocates.
	Mr. Nimish Chib & Mr.Sanjeev

Page 2 of 88

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Kumar Jha, Advocates.

versus

GOVT OF NCT OF DELHI Respondent Through: Mr.Gautam Narayan, ASC with Ms.Asmita Singh, Advocate for DOE.

25 +

W.P.(C) 822/2020 JAIN BHARTI MODEL SCHOOL Petitioner Through: Ms. Nidhi Gupta with Mr.Akhilesh Kumar, Advocate.

versus

DIRECTORATE OF EDUCATION OLD SECRETARIAT BUILDING Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Ms. Savita Sethi Advocate for DOE.

26

+ W.P.(C) 1942/2020 & CM APPL.6801/2020

SPRING BALES PUBLIC SR. SEC. SCHOOL Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Ms. Savita Sethi Advocate for DOE.

27

W.P.(C) 3476/2020 & CM APPL.12337/2020
 QUEEN'S CONVENT SCHOOL Petitioner
 Through: Mr. Kamal Gupta, Mr. Sparsh
 Agarwal, Ms. Sonakshi & Mr. Ryan
 Sinha, Advocates.

versus

Page 3 of 88

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DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Ms. Savita Sethi Advocate for DOE.

28

+ W.P.(C) 6337/2020 & CM APPL. 22496/2020 MANAVA BHARATI INDIA INTERNATIONAL SCHOOL

..... Petitioner

Through: Mr. Kamal Gupta, Mr. Sparsh Agarwal, Ms. Sonakshi & Mr. Ryan Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Gautam Narayan, ASC with Ms.Asmita Singh, Advocate for DOE.

29

+ W.P.(C) 6571/2020 & CM APPL.22963/2020

GENERAL RAJ S SCHOOL AND ANR & ANR. Petitioners Through: Mr. Vedanta Varma, Mr. Vibhor Kush and Mr. Shubhankar Coudhary, Advocates

versus

GOVT OF NCT OF DELHI Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Ms. Savita Sethi Advocate for DOE. Mr. Shadan Farasat, ASC GNCTD with Ms. Hafsa Khan and Mr. Bharat Gupta, Advocates.

30 +

W.P.(C) 7231/2020

THE FRANK ANTHONY PUBLIC SCHOOL & ANR. Petitioners

Through: Mr.Vedanta Varma with Mr.Vibhor

Page 4 of 88

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Kush, Mr.Akhil Kumar Gola and Mr.Shubhankar, Advocates.

versus

GOVERNMENT OF NCT OF DELHI..... RespondentThrough:Mr.Arun Panwar, Advocate forMr.Santosh Kumar Tripathi, standingcounsel for GNCTD along withMr.Siddharth Krishna Dwivedi,Mr.Aditya S. Jadhav, Mr.PradyumnRao and Ms.Savita Sethi, Advocates.

31

W.P.(C) 10275/2020 & CM APPLs.32529-530/2020
 ARMY PUBLIC SCHOOL DHAULA KUAN Petitioner
 Through: Mr. R. Balasubramaniam, Sr. Advocate with Mr.Santosh Kumar Pandey and Ms. Sujatha, Advocates. versus

GOVERNMENT OF NCT DELHI Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Ms. Savita Sethi Advocate for DOE.

32 +

W.P.(C) 42/2019 SPRINGDALES SCHOOL Petitioner Through: Ms.Diya Kapur, Adv.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Ms. Savita Sethi Advocate for DOE.

Page 5 of 88

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33

+ W.P.(C) 1430/2019 & CM APPL. 6559/2019 APEEJAY SCHOOL

Through:

..... Petitioner Mr. H. L. Tiku, Sr. Advocate with Ms.Yashmeet Kaur and Mr. Akshay Singh, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Ms. Savita Sethi, Advocate for DOE.

34

W.P.(C) 1543/2019 & CM APPL. 7127/2019 +PANACEA NATIONAL PUBLIC SCHOOL Petitioner Through: Mr. Nimish Chib Mr.Sanjeev & Kumar Jha, Advocates. Mr. Pramod Gupta with Ms. Poonam, Himanshi Meena. Ms. & Ms. Utkarsha Srivastava. Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates.

35

 W.P.(C) 1588/2019 & CM APPL. 7324/2019
 SARASWATI MODEL SCHOOL Petitioner
 Through: Mr. Pramod Gupta with Ms. Poonam, Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr.Santosh Kumar Tripathi, SC

Page 6 of 88

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Mr.Arun

with Ms. Hafsa Khan and Mr. Bharat Gupta, Advocates. Through: Kumar Jha, Advocates. versus Through: Mr.Santosh Kumar GNCTD with (Civil). Advocates. Gupta, Advocates. Through: Kumar Jha, Advocates. versus DIRECTORATE OF EDUCATION Respondent Through: DOE. Mr.Santosh Kumar (Civil), GNCTD with Advocates.

Page 7 of 88

36

W.P.(C) 2495/2019 +

FLORENCE PUBLIC SCHOOL

..... Petitioner

Mr. Nimish Chib & Mr.Sanjeev

GNCTD with

Panwar and Mr.Siddharth K.Dwivedi,

Mr. Shadan Farasat, ASC GNCTD

DIRECTORATE OF EDUCATION Respondent Tripathi, SC Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Mr. Shadan Farasat, ASC GNCTD with Ms. Hafsa Khan and Mr. Bharat

(Civil),

Advocates.

37

+W.P.(C) 3114/2019

> **R. M. CONVENT SCHOOL** Petitioner Mr. Nimish Chib & Mr.Sanjeev

Ms. Hetu Arora Sethi, ASC GNCTD with Mr. Arjun Basra, Advocate for Tripathi, SC Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

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38 + W.P.(C) 3120/2019 SAINT RAMAN SCHOOL Through:

..... Petitioner Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCA	TION Respondent
Through:	Through: Mr. Santosh Kumar
C	Tripathi, SC (Civil) GNCTD with Ms.
	Savita Sethi, Advocate for DOE.
	,
	Mr. Anuj Aggarwal, ASC GNCTD
	with Mr. Sanyam Suri, Ms. Ayushi
	Bansal, Advocates.
W.P.(C) 7710/2019	
ASTER PUBLIC SCHOOL	Petitioner
Through:	Mr. Pramod Gupta with Ms. Poonam,
C	Meena, Ms. Himanshi & Ms.
	Utkarsha Srivastava, Advocates.
North Charles	Otkarsha brivastava, ridvocates.
Versus	
DIRECTORATE OF EDUCA	1
Through:	Mr.Santosh Kumar Tripathi, SC
	(Civil), GNCTD with Mr.Arun
	Panwar and Mr.Siddharth K.Dwivedi,

40

39 +

+ W.P.(C) 8989/2019 & CM APPL. 50778/2019

MAMTA MODERN SR. SEC SCHOOL Petitioner Through: Mr. Pramod Gupta with Ms. Poonam, Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates.

Advocates.

versus

Page 8 of 88

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DIRECTORATE OF EDUCATION Respondent		
Through:	Mr.Santosh Kumar Tripathi, SC	
	(Civil), GNCTD with Mr.Arun	
	Panwar and Mr.Siddharth K.Dwivedi,	
	Advocates	
	Mr. Anuj Aggarwal, ASC GNCTD	
	with Mr. Sanyam Suri, Ms. Ayushi	
	Bansal, Advocates.	
W.P.(C) 8994/2019 & CM AP	PL 50903/2019	
LAXMI PUBLIC SCHOOL	Petitioner	
Through:		
Through.	Mr. Pramod Gupta with Ms. Poonam,	
	Meena, Ms. Himanshi & Ms.	
	Utkarsha Srivastava, Advocates.	
versus		
DIRECTORATE OF EDUCA	TION Respondent	
	1	
Through:	1 /	
	(Civil) GNCTD with Ms. Savita	
	Sethi, Advocate for DOE.	
W.D.(C) 0111/2010		
W.P.(C) 9111/2019		
MOUNT ABU PUBLIC SCH		
Through:	Mr. Pramod Gupta with Ms. Poonam,	
	Meena, Ms. Himanshi & Ms.	
	Utkarsha Srivastava, Advocates.	
versus		

DIRECTORATE OF EDUCATION Respondent Through: Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates.

43

41 +

42 +

- + W.P.(C) 11439/2019 & CM APPL. 47031/2019, CM APPL. 47032/2019
 - SUMERMAL JAIN PUBLIC SCHOOL Petitioner Through: Mr.Kamal Gupta with Mr.Sparsh Aggarwal, Advocates.

Page 9 of 88

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versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates.

44

 W.P.(C) 12361/2019, CM APPL. 50590/2019
 SACHDEVA PUBLIC SCHOOL, ROHINI Petitioner
 Through: Mr. Pramod Gupta with Ms. Poonam, Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates.
 versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates.

45

+ W.P.(C) 12616/2019 KALKA PUBLIC SCHOOL Through:

..... Petitioner Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI Respondent

Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Ms. Savita Sethi, Advocate for DOE.

46

+ W.P.(C) 12622/2019 JEEVAN PUBLIC SCHOOL Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev

Kumar Jha, Advocates.

Page 10 of 88

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versus DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Ms. Savita Sethi, Advocate for DOE.

47

+

W.P.(C) 12628/2019 BAL STHALI PUBLIC SCHOOL

..... Petitioner

Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI Respondent

Through: Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates.

48

+ W.P.(C) 12654/2019, CM APPL. 51656/2019, CM APPL. 51657/2019

BHAI PARMANAND VIDYA MANDIR Petitioner Through: Mr. Kamal Gupta, Mr. Sparsh Agarwal, Ms. Sonakshi & Mr. Ryan

Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI Respondent Through: Mr. Anuj Aggarwal, ASC GNCTD

with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates.

49

+ W.P.(C) 12665/2019 DEV SAMAJ MODERN SCHOOL Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev

Page 11 of 88

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Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Ms. Savita Sethi, Advocate for DOE. 50 W.P.(C) 12702/2019 ADARSH VIDYA NIKETAN Petitioner Mr. Nimish Chib & Mr.Sanjeev Through: Kumar Jha, Advocates. versus DIRECTORATE OF EDUCATION Respondent Mr. Santosh Kumar Tripathi, SC Through: (Civil) GNCTD with Ms. Savita Sethi, Advocate for DOE. W.P.(C) 12703/2019 S D PUBLIC SECONDARY SCHOOL Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates. versus DIRECTORATE OF EDUCATION Respondent Mr. Santosh Kumar Tripathi, SC Through: (Civil) GNCTD with Ms. Savita Sethi, Advocate for DOE. Ms. Sweety Singh, Adv, DEO, GNCTD. 52 W.P.(C) 12790/2019 DELHI INTERNATIONAL SECONDARY SCHOOL Petitioner

+

+

51 +

> Mr. Nimish Chib & Mr.Sanjeev Through: Kumar Jha, Advocates.

versus

Page 12 of 88

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DIRECTORATE OF EDUCATION Respondent Through: Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates.

53

+ W.P.(C) 12798/2019

ST. MARK'S GLOBAL SCHOOL (EARLIER KNOWN AS BHANDARI MODERN PUBLIC SCHOOL) Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: SC Mr.Santosh Tripathi, Kumar with **GNCTD** Mr.Arun (Civil), Panwar and Mr.Siddharth K.Dwivedi, Advocates. Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates.

54 +

W.P.(C) 13381/2019, CM APPL. 54313/2019

HAPPY SCHOOL

..... Petitioner

Through: Mr. Pramod Gupta with Ms. Poonam, Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates.

Page 13 of 88

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55 + W.P.(C)

W.P.(C) 527/2018

ARUN MODERN SR. SEC. PUBLIC SCHOOL Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCA	TION Respondent
Through:	Mr.Santosh Kumar Tripathi, SC
	(Civil), GNCTD with Mr.Arun
	Panwar and Mr.Siddharth K.Dwivedi,
	Advocates.
	Ms.Sheenu Priya and Mr.Sudhir
	Kumar Shukla, Advocate with
	Mr.Rishikesh Kumar for the DEO.

56

+ W.P.(C) 532/2018

BAL NIKETAN PUBLIC SCHOOL Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION, GOVERNMENT OF NCT OF DELHI Respondent

Through: Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates. Mr.Rishikesh Kumar, ASC, GNCTD with Ms.Sheenu Priya Advs.

57

+ W.P.(C) 533/2018

ANGLO INDIAN PUBLIC SCHOOL Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev

Page 14 of 88

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Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCAT	ΓΙΟΝ Respondent
Through:	Mr. Bhagvan Swarup Shukla, CGSC
	with Mr. Kamaldeep, Advocate for
	UOI.
	Mr.Santosh Kumar Tripathi, SC
	(Civil), GNCTD with Mr.Arun
	Panwar and Mr.Siddharth K.Dwivedi,
	Advocates.

58

+ W.P.(C) 1642/2018 THE INDIAN SCHOOL

Through:

..... Petitioner

Mr. Pramod Gupta with Ms. Poonam, Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Ms. Moksha Sharma for Mr. Jawahar Raja, ASC(Civil), GNCTD. Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates.

- 59
- + W.P.(C) 2089/2018

SHAHEED BISHEN SINGH MEMORIAL SENIOR SECONDARY SCHOOL Petitioner

Through: Ms Rambha Singh, Advocate.

versus

DIRECTORATE OF EDUCATION AND ANR. Respondents Through: Mr.Santosh Kumar Tripathi, SC

Page 15 of 88

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(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates. Mr.Rishikesh Kumar, ASC, GNCTD with Ms.Sheenu Priya Advs.

60

+ W.P.(C) 2742/2018 AADHARSHILA VIDYA PEECH

..... Petitioner

Through: Mr. Kamal Gupta, Mr. Sparsh Agarwal, Ms. Sonakshi & Mr. Ryan Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates. Mr.Rishikesh Kumar, ASC, GNCTD with Ms.Sheenu Priya Advs.

61

+ W.P.(C) 5904/2018

SALWAN PUBLIC SCHOOL Through: Mr. Pramod Gupta

..... Petitioner Mr. Pramod Gupta with Ms. Poonam, Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Ms. Savita Sethi Advocate for DOE.

62

+ W.P.(C) 6217/2018, CM APPL. 24000/2018 RISHABH PUBLIC SCHOOL Petitioner Through: Mr. Kamal Gupta, Mr. Sparsh

Page 16 of 88

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Agarwal, Ms. Sonakshi & Mr. Ryan Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates.

63

+ W.P.(C) 6275/2018, CM APPL. 24210/2018 NEW GREEN FIELD SCHOOL Petitioner

Through: Mr. Pranav Rishi and Mr. Anith Johnson, Advocates.

versus

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI Respondent

Through: Ms. Moksha Sharma for Mr. Jawahar Raja, ASC(Civil), GNCTD. Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates.

64

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+	W.P.(C) 6289/201	8, CM APPI	. 24231/2018		
	NEW GREEN FI	ELD SCHOOL		Petitioner	
		Through:	Mr. Pranav	Rishi and Mr. Anit	h
			Johnson, Advo	ocates.	
		versus			
	GOVERNMENT	OF NATIO	ONAL CAPITA	AL TERRITORY O	F
	DELHI			Respondent	
		Through:	Mr.Santosh	Kumar Tripathi, S	С
			(Civil), GNO	CTD with Mr.Aru	n
			Panwar and M	r.Siddharth K.Dwived	i,
			Advocates.		

Page 17 of 88

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65

+ W.P.(C) 6845/2018, CM APPL. 26005/2018, CM APPL. 47449/2018 ST. MARK'S SENIOR SECONDARY PUBLIC SCHOOL JANAN PURI AND ORS Petitioners

Through:

Ms. Avantika Manohar, Advocates. Mr. Vedanta Varma, Mr. Vibhor Kush and Mr. Shubhankar Coudhary, Advocates

versus

GOVT. OF NCT OF DELHI Respondent Tripathi, Through: Mr.Santosh Kumar SC with (Civil), GNCTD Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates.. Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates.

66

+ W.P.(C) 6965/2018, CM APPL. 28406/2018

APEEJAY SCHOOL

..... Petitioner

Through: Mr. H. L. Tiku, Sr. Advocate with Ms.Yashmeet Kaur and Mr. Akshay Singh, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates. Mr. Vimalraj, Advocate for Ms. Astha Gupta, Advocate for GNCTD

Page 18 of 88

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67 W.P.(C) 6978/2018

HAPPY ENGLISH SCHOOL (NO. 2) Through:

..... Petitioner Mr. Pramod Gupta with Ms. Poonam, Himanshi & Ms.

versus

DIRECTORATE OF EDUCATION Respondent Tripathi, Mr.Santosh Kumar Through: SC with (Civil). **GNCTD** Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates.

Meena,

Ms.

Utkarsha Srivastava, Advocates.

68

+

W.P.(C) 6992/2018 +

SACHDEVA PUBLIC SCHOOL, PITAMPURA Petitioner Mr. Pramod Gupta with Ms. Poonam, Through: Ms. Himanshi Meena, & Ms. Utkarsha Srivastava, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates. Ms. Sweety Singh, Adv, DEO, GNCTD.

69

W.P.(C) 6993/2018 +NALANDA MODERN PUBLIC SCHOOL Petitioner Mr. Pramod Gupta with Ms. Poonam, Through: Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Mr. Divyam Nandrajog, GNCTD Through:

Page 19 of 88

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Panel Counsel with Mr. Jasneet Jolly, Directorate Advocate for of Education. Mr.Santosh Kumar Tripathi, SC **GNCTD** with Mr.Arun (Civil), Panwar and Mr.Siddharth K.Dwivedi, Advocates. Mr. V.K. Dahiya, L.A. for DOE. Ms. Kanchan Pandey, Legal Assistant for DOE, GNCTD.

70

+ W.P.(C) 9098/2018, CM APPL. 35118/2018 AMITY INTERNATIONAL SCHOOL Petitioner Through: Mr. Amitesh Kumar, Ms. Binisa

Mohanty and Ms. Priti Kumari, Advocates.

versus

DIRECTORATE OF EDUCATION AND ANR. Respondents Through: Ms. Moksha Sharma for Mr. Jawahar Raja, ASC(Civil), GNCTD for R-1 & R-2.

71

+ W.P.(C) 11752/2018, CM APPL. 45522/2018, CM APPL. 45523/2018

NAVJEEVAN ADARSH PUBLIC SCHOOL Petitioner

Through: Mr. Kamal Gupta, Mr. Sparsh

Agarwal, Ms. Sonakshi & Mr. Ryan Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates. Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi

Page 20 of 88

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Bansal, Advocates.

72

W.P.(C) 11855/2018, CM APPL. 45920/2018 PRESIDIUM SCHOOL, ASHOK VIHAR Petitioner Through: Mr. Suman Malhotra & Mr. Saatwik Malhotra, Advocates.

Mr. Ravi Chawla with Mr. Ameesh Kumar Upadhyay

versus

GOVT. OF N.C.T OF DELHI Through: Ms. Moksha Sharma for Mr. Jawahar Raja, ASC(Civil), GNCTD. Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates.

73

+ W.P.(C) 13673/2018 ST. MARK'S GIRLS SENIOR SECONDARY SCHOOL

..... Petitioner

Through: Ms. Awantika Mandhar, Advocate.

versus

GOVT. OF NCT OF DELHI Through: Ms. Moksha Sharma for Mr. Jawahar Raja, ASC(Civil), GNCTD. Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates.

Page 21 of 88

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74 W.P.(C) 4018/2017 & CM APPL. 17708/2017 +MATER DEI SCHOOL

..... Petitioner

Through:

Mr. Sudesh Kumar with Ms.Romy Chako, Advocates.

versus

GNCT OF DELHI AND ORS. Respondents

Through: Mr.Santosh Kumar Tripathi, SC with **GNCTD** Mr.Arun (Civil), Panwar and Mr.Siddharth K.Dwivedi, Advocates. Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates.

75

+W.P.(C) 5221/2017 & CM APPL. 4786/2018

BHARTIYA VIDYA BHAVAN MEHTA VIDYALAYA

..... Petitioner

Mr. Anil Kher, Sr. Adv. with Mr. Through: Kunal Kher, Adv.

versus

GOVERNMENT OF NCT OF DELHI & ORS. Respondents

Through: Mr.Santosh Kumar Tripathi, SC with (Civil), GNCTD Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates. Ms. Astha Gupta, Advocate for **GNCTD**

Page 22 of 88

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77 +W.P.(C) 5270/2017

SANSKRITI SCHOOL

Through:

..... Petitioner Mr.Srijan Sinha, Mr.Parul Dhruvey and Mr.Naveen Soni, Advocates

versus

DIRECTORATE OF EDUCATION (ACT-1 BRANCH)

..... Respondent Through: Mr.Santosh Kumar Tripathi, SC (Civil), **GNCTD** with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates. Mr.Rishikesh Kumar, ASC, GNCTD with Ms.Sheenu Priya Advs.

78

W.P.(C) 5288/2017 +SETH BHAGWAN DASS SENIOR SECONDARY PUBLIC SCHOOL & ANR. Petitioner Through:

Mr.Ankit Jain and Mr.Abhay P.Singh, Advocates

versus

- GOVT OF NCT AND ORS. Respondents
 - Through: Mr.Santosh Kumar Tripathi, SC GNCTD with Mr.Arun (Civil), Panwar and Mr.Siddharth K.Dwivedi. Advocates. Mr.Rishikesh Kumar, ASC, GNCTD with Ms.Sheenu Priya Advs.

79

W.P.(C) 5313/2017 +

MANAV MANGAL PUBLIC SCHOOL Petitioner Mr. S.C. Rana, Advocate. Through:

Page 23 of 88

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versus

DIRECTOR OF EDUCATION

..... Respondent

Through: Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates. Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi

Bansal, Advocates.

80

+ W.P.(C) 5314/2017 & CM APPL. 46025/2017 RAJ MODERN SENIOR SECONDARY PUBLIC SCHOOL

..... Petitioner

Through: Mr. S.C. Rana, Advocate.

versus

DIRECTOR OF EDUCATION

..... Respondent

Through: Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates.. Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates.

81 +

W.P.(C) 5503/2017 RUKMANI DEVI JAIPURIA PUBLIC SCHOOL AND ANR

..... Petitioner

Through: Mr. Ravi Kr. Aggarwal, Advocate

versus

Page 24 of 88

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GOVT. OF NCT OF DELHI	& ANR.	Respondents
Through:	for DOE, GM Mr.Santosh (Civil), G Panwar and Advocates Mr. V.K. Da Mr. Anuj A	Kumar Tripathi, SC NCTD with Mr.Arun Mr.Siddharth K.Dwivedi, hiya, L.A. for DOE. Aggarwal, ASC GNCTD anyam Suri, Ms. Ayushi
W.P.(C) 5742/2017 DAV PUBLIC SCHOOL Through:		Petitioner Gupta, Mr. Sparsh s. Sonakshi & Mr. Ryan

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Gautam Narayan, ASC, GNCTD with Ms.Asmita Singh, Advocate for DOE.

Sinha, Advocates.

83

82 +

 W.P.(C) 5743/2017
 BHARAT NATIONAL PUBLIC SCHOOL Petitioner
 Through: Mr. B. C. Pandey & Mr. S.P. Kamrah Advs.

versus

THE DIRECTOR OF EDUCATION

..... Respondent

Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Ms. Savita Sethi Advocate for DOE.

Page 25 of 88

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84

+ W.P.(C) 5765/2017 UNIVERSAL PUBLIC SCHOOL Petitioner Through: Mr. Kamal Gupta, Mr. Sparsh Agarwal, Ms. Sonakshi & Mr. Ryan Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates.

85

+ W.P.(C) 6162/2017

VASUNDHARA PUBLIC SCHOOL Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION, GOVERNMENT OF NCT OF

DELHI

..... Respondent

Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB)

86

+ W.P.(C) 6219/2017 & CM APPL. 9969/2019

DELHI PUBLIC SCHOOL AND ANR. Petitioners Through: Mr.Puneet Mittal, Sr.Adv. with Mr.RP Singh, Ms. Sakshi Mendiratta, Mr. Mohit and Mr. Siddharth Saxena,

Page 26 of 88

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Advocates.

versus

GOVT OF NCT OF DELHI AND ANR. Respondents

Through: Mr.Santosh Kumar Tripathi, SC (Civil), **GNCTD** with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi. Advocates. Mr.Rishikesh Kumar, ASC, GNCTD with Ms.Sheenu Priya Advs.

87

W.P.(C) 6248/2017 +

HOLY HEART PUBLIC SCHOOL Petitioner Mr. Pramod Gupta with Ms. Poonam, Through: Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Santosh Kumar Tripathi, SC (Civil), **GNCTD** with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates. Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates.

88

W.P.(C) 6255/2017 +HAPPY CHILD MODEL SCHOOL Petitioner Mr. Pramod Gupta with Ms. Poonam, Through: Himanshi Meena. Ms. & Ms. Utkarsha Srivastava, Advocates.

versus

DIRECOTRATE OF EDUCATION Respondent

Mr.Santosh Kumar Tripathi, SC Through:

Page 27 of 88

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(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates. Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates. W.P.(C) 6257/2017 JESUS AND MARRY PUBLIC SCHOOL Petitioner Mr. Pramod Gupta with Ms. Poonam, Through: Himanshi Meena. Ms. & Ms. Utkarsha Srivastava, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through:

Mr.Gautam Narayan, ASC, GNCTD with Ms.Asmita Singh, Advocate for DOE.

90

+ W.P.(C) 6258/2017

PUJA CONVENT SCHOOL..... PetitionerThrough:Mr. Pramod Gupta with Ms. Poonam,Meena, Ms. Himanshi & Ms.Utkarsha Srivastava, Advocates.

versus

DIRECOTRATE OF EDUCATION Respondent

Through: Mr.Gautam Narayan, ASC, GNCTD with Ms.Asmita Singh, Advocate for DOE.

91

+ W.P.(C) 6356/2017

NEW BAL VAISHALI PUBLIC SCHOOL Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

Page 28 of 88

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89 +





versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates. Mr.Rishikesh Kumar, ASC, GNCTD with Ms.Sheenu Priya Advs.

92

+ W.P.(C) 6366/2017

NEW NALANDA PUBLIC SCHOOL Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates. Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates.

93

+ W.P.(C) 6372/2017

MIDFIELDS SENIOR SECONDARY SCHOOL Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Ms. Savita Sethi

Page 29 of 88

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Advocate for DOE.

+ W.P.(C) 6426/2017

VIDYA MEMORIAL PUBLIC SCHOOL Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates.. Mr. Satyakam, ASC, GNCTD with Mr. Alok Raj, Advocate.

95

94

+ W.P.(C) 6443/2017 HEERA LAL PUBLIC SCHOOL Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Gautam Narayan, ASC, GNCTD with Ms.Asmita Singh, Advocate for DOE.

96

+ W.P.(C) 6445/2017

BAL VAISHALI PUBLIC SCHOOL Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr.Santosh Kumar Tripathi, SC

Page 30 of 88

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(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates. Mr.Rishikesh Kumar, ASC, GNCTD with Ms.Sheenu Priya Advs.

97 +

W.P.(C) 6627/2017 DELHI PUBLIC SCHOOL DWARKA AND ANR. Petitioners Through: Mr.Puneet Mittal, Sr.Adv. with Mr.RP Singh, Ms. Sakshi Mendiratta, Mr. Mohit and Mr. Siddharth Saxena, Advocates.

GOVT OF NCT OF DELHI AND ANR

..... Respondents

Through: Mr.Gautam Narayan, ASC, GNCTD with Ms.Asmita Singh, Advocate for DOE.

98

+ W.P.(C) 6647/2017

DELHI PUBLIC SCHOOL VASANT KUNJ & ANR. Petitioners Through: Mr.Puneet Mittal, Sr.Adv. with

Mr.RP Singh, Ms. Sakshi Mendiratta, Mr. Mohit and Mr. Siddharth Saxena, Advocates.

versus

GOVT. OF NCT OF DELHI & ANR Respondents

Through: Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates. Mr. Satyakam, ASC, GNCTD with Mr. Alok Raj, Advocate.

99

+ W.P.(C) 6676/2017

DELHI PUBLIC SCHOOL AND ANR. Petitioners Through: Mr.Puneet Mittal, Sr.Adv. with

Page 31 of 88

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Mr.RP Singh, Ms. Sakshi Mendiratta, Mr. Mohit and Mr. Siddharth Saxena, Advocates.

versus

GOVT OF NCT OF DELHI AND ANR. Respondents

Through: Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates.

100

+ W.P.(C) 6713/2017 NATIONAL PUBLIC SCHOOL Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates. Mr. Satyakam, ASC, GNCTD with Mr. Alok Raj, Advocate.

101

+ W.P.(C) 6764/2017

THE ADARSH MODEL SCHOOL Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates. versus DIRECTORATE OF EDUCATION Respondent

Through: Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun

Page 32 of 88

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Panwar and Mr.Siddharth K.Dwivedi, Advocates. Mr.Rishikesh Kumar, ASC, GNCTD with Ms.Sheenu Priya Advs.

102

+ W.P.(C) 6765/2017

CH BALDEV SINGH MODEL SCHOOL Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates. Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates.

103

+ W.P.(C) 6772/2017 SPRING MEADOWS PUBLIC SCHOOL Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr.Gautam Narayan, ASC, GNCTD with Ms.Asmita Singh, Advocate for DOE.

104

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- W.P.(C) 6806/2017
- B M BHARTI MODEL SCHOOL Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev

Page 33 of 88

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Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Ms. Savita Sethi, Advocate for DOE.

105

+ W.P.(C) 6810/2017 DEEP MODERN PUBLIC SCHOOL Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates. Mr.Rishikesh Kumar, ASC, GNCTD with Ms.Sheenu Priya Advs.

106

+ W.P.(C) 6811/2017 GYANODAYA SENIOR SCONDARY PUBLIC SCHOOL

..... Petitioner

Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates.

Page 34 of 88

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107 W.P.(C) 6812/2017 +**KENNEDY PUBLIC SCHOOL** Petitioner Mr. Nimish Chib & Mr.Sanjeev Through: Kumar Jha, Advocates. versus DIRECTORATE OF EDUCATION Respondent Mr.Gautam Narayan, ASC, GNCTD Through: with Ms.Asmita Singh, Advocate for DOE. 108 W.P.(C) 6813/2017 +PIONEER KAMAL CONVENT SCHOOL Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha. Advocates. versus DIRECTORATE OF EDUCATION Respondent Mr.Santosh Through: Kumar Tripathi, SC (Civil), **GNCTD** with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates. Mr. Sameer Vashisht, ASC Civil GNCTD with Ms. Sanjana Nangia, Advocate. 109 W.P.(C) 6814/2017 +KRISHNA MODEL SECONDARY SCHOOL Petitioner Mr. Nimish Chib & Mr.Sanjeev Through: Kumar Jha, Advocates. versus DIRECTORATE OF EDUCATION Respondent Through: Mr.Santosh Kumar Tripathi, SC

Page 35 of 88

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(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates. Mr. Satyakam, ASC, GNCTD with Mr. Alok Raj, Advocate.

110

+ W.P.(C) 6817/2017

OSTEL PUBLIC SCHOOL Through:

..... Petitioner Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates. Mr. Anuj Aggarwal, ASC GNCTD

with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates.

111

+ W.P.(C) 6818/2017 HIGH RISE PUBLIC SCHOOL Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates. Mr.Udit Malik, ASC for GNCTD.

112

+ W.P.(C) 6820/2017

Page 36 of 88

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BSM PUBLIC SCHOOL Through: Mr. Nimish

..... Petitioner Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates. Mr.Udit Malik, ASC for GNCTD.

113

W.P.(C) 6845/2017
 N K BAGRODIA PUBLIC SCHOOL Petitioner
 Through: Mr. Nimish Chib & Mr.Sanjeev
 Kumar Jha, Advocates.
 Mr. Kamal Gupta, Mr. Sparsh
 Agarwal, Ms. Sonakshi & Mr. Ryan
 Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates.

- 114
- W.P.(C) 6850/2017
 GURU TEG BAHADUR 3RD CENTENARY PUBLIC SCHOOL
 Petitioner
 Through: Mr. Nimish Chib & Mr.Sanjeev
 - hrough: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.
 Mr. Kamal Gupta, Mr. Sparsh Agarwal, Ms. Sonakshi & Mr. Ryan Sinha, Advocates.

versus

Page 37 of 88

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DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates.. Mr. Satyakam, ASC, GNCTD with Mr. Alok Raj, Advocate.

115

W.P.(C) 6861/2017
 MAHAVIR SR. MODEL SCHOOL Petitioner
 Through: Mr. Nimish Chib & Mr.Sanjeev
 Kumar Jha, Advocates.
 Mr. Kamal Gupta, Mr. Sparsh
 Agarwal, Ms. Sonakshi & Mr. Ryan
 Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates. Ms. Astha Gupta, Advocate for GNCTD

116

 W.P.(C) 6862/2017 & C.M.12387/2020
 KAMAL PUBLIC SR SECONDARY SCHOOL Petitioner Through: Mr. Pramod Gupta with Ms. Poonam, Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates.
 versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun

Page 38 of 88

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Panwar and Mr.Siddharth K.Dwivedi, Advocates. Mr. Shadan Farasat, ASC GNCTD with Ms. Hafsa Khan and Mr. Bharat

with Ms. Hafsa Khan and Mr. Bharat Gupta, Advocates.

117

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W.P.(C) 7777/2009, CM APPL. 5957/2018 & CM APPL. 23567/2018
DELHI ABHIKBHAVAK MAHASANGH & ORS..... Petitioners Through: Mr. Kamal Gupta, Mr. Sparsh Agarwal, Ms. Sonakshi & Mr. Ryan Sinha, Advocates. Mr. Ashok Agarwal with Mr. Kumar Utkarsh and Mr. Manoj Kumar Mr. Anurag Lokhotia, Mr. Udit Dwivedi, Advs.

versus

GOVT. OF NCT OF DELHI & ORS.

..... Respondents

Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Ms. Savita Sethi, Advocate for DOE. Mr. Satyakam, ASC, GNCTD with Mr. Alok Raj, Advocate. Ms.Diya Kapur, Advocate. Mr. Nalin Kohli with Mr. Pramod Gupta, Ms. Manveen Sachdeva, Ms. Manisha Goel and Ms. Mahima Sekhawat, Advocates for respondent No.3 Mr. Amit Sibal, Sr. Advocate with Gupta, Mr.Pramod Ms. Poonam Meena, Ms. Himanshi, Ms. Utkarsha Advocates Shrivastava, for Respondent no.3/Action Committee for recognised unaided school. Mr. Vikrant N.Goyal, Adv. for R-4. Dr. S.S. Hooda, Mr. Aayushman

Page 39 of 88

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Aeron, Mr. Aditya Hooda and Mr. Ashutosh Kumar, Advocates for R-5. Mr. Sushil Kumar, OSD, Lit(Zone-IV), Directorate of Education.

118

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W.P.(C) 6863/2017 NORTH DELHI PUBLIC SCHOOL Petitioner Through: Mr. Kamal Gupta, Mr. Sparsh Agarwal, Ms. Sonakshi & Mr. Ryan Sinha, Advocates.

versus

DIRCTORATE OF EDUCATION Respondent Through: Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates.

119

+ W.P.(C) 6864/2017

MAHARAJA AGRASEN PUBLIC SCHOOL Petitioner

Through: Ms. Ritika Khanagwal, Ms. Anjana Gosain and Ms. Shalini Nair, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates. Mr. Vimalraj, Advocate for Ms. Astha Gupta, Advocate for GNCTD Ms.Astha Gupta and Mr.Vimal Raj, Advocates for R-2.

Page 40 of 88





120 W.P.(C) 6875/2017 +NAVEEN PUBLIC SHOOL Through:

..... Petitioner Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Gautam Narayan, ASC, GNCTD

with Ms.Asmita Singh, Advocate for DOE.

121

W.P.(C) 6877/2017 +

> **CENTURY PUBLIC SCHOOL** Petitioner Mr. Nimish Chib & Mr.Sanjeev Through: Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates. Mr.Rishikesh Kumar, ASC, GNCTD with Ms.Sheenu Priya Advs.

122

W.P.(C) 6881/2017 +

JAIN BHARATI MRIGAVATI VIDYALAYA & ANR

..... Petitioner

Mr. Atul Jain with Mr. Shikher Badial, Through: Advocates.

versus

Page 41 of 88

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DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates. Mr.Ripin Sood, Adv. for GNCTD.

123

+ W.P.(C) 6882/2017 ST FROEBEL SCHOOL Through: Mr. Pramod C

..... Petitioner

gh: Mr. Pramod Gupta with Ms. Poonam, Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates. Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates. Mr.Udit Malik, ASC for GNCTD.

- 124
- W.P.(C) 6884/2017
 HOLY INNOCENTS PUBLIC SCHOOL Petitioner
 Through: Mr. Nimish Chib & Mr.Sanjeev
 Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Ms. Savita Sethi, Advocate for DOE. Ms. Sweety Singh, Adv, DEO, GNCTD.

Page 42 of 88

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125 + W.P.(C) 6885/2017

> NORTH EX PUBLIC SCHOOL Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Ms. Savita Sethi, Advocate for DOE.

126

+ W.P.(C) 6886/2017

SHADLEY PUBLIC SCHOOL Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCA' Through:	TION Respondent Mr.Sameer Vashisht, ASC for
C C	GNCTD with Ms.Sanjana Nangia, Advocate.
	Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun
	Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA
	PSB)
	Mr. Satyakam, ASC, GNCTD with
	Mr. Alok Raj, Advocate.

127

+ W.P.(C) 6887/2017

KSK ACADEMY

Through:

..... Petitioner Mr. Nimish Chib & Mr.Sanjeev

Page 43 of 88

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Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates. Mr. Satyakam, ASC, GNCTD with Mr. Alok Raj, Advocate.

128

+ W.P.(C) 6888/2017

BAL VAISHALI MODEL PUBLIC SCHOOL Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr.Gautam Narayan, ASC, GNCTD with Ms.Asmita Singh, Advocate for DOE.

129

+ W.P.(C) 6889/2017 JEEWAN PUBLIC SCHOOL Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates. versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB)

Page 44 of 88

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130 W.P.(C) 6897/2017 NEW HOLY PUBLIC SCHOOL Petitioner Mr. Nimish Chib & Mr.Sanjeev Through: Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Mr. Santosh Kumar Tripathi, SC Through: (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Mr. Vimalraj, Advocate for Ms. Astha Gupta, Advocate for GNCTD

131

+

W.P.(C) 6898/2017 +..... Petitioner BHARAT SHAKTI PUBLIC SCHOOL Mr. Nimish Chib & Mr.Sanjeev Through: Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC with Mr. Arun (Civil) GNCTD Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Mr. Vimalraj, Advocate for Ms. Astha Gupta, Advocate for GNCTD

132

W.P.(C) 6899/2017 +

> G B M PUBLIC SCHOOL Petitioner Mr. Nimish Chib & Mr.Sanjeev Through:

> > Page 45 of 88

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Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB)

133

+

W.P.(C) 7013/2017

NAV BHARTI PUBLIC SCHOOL AND ANR Petitioners Through: Mr.Atul Jain with Mr. Shikher Badial, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr.Gautam Narayan, ASC, GNCTD with Ms.Asmita Singh, Advocate for DOE.

134

+ W.P.(C) 7018/2017 NAV BHARTI SR SEC SCHOOL AND ANR Petitioners Through: Mr.Atul Jain with Mr. Shikher Badial, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Mr. V.K. Dahiya, L.A. for DOE.

Page 46 of 88

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 135
 + W.P.(C) 7043/2017
 DELHI INTERNATIONAL PUBLIC SCHOOL Petitioner Through: Mr. Kamal Gupta, Mr. Sparsh

Agarwal, Ms. Sonakshi & Mr. Ryan Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Mr. Rishikesh Kumar, ASC with Mr. Sudhir Kumar Shukla and Ms. Sheenu Priya, Advocates.

136

W.P.(C) 7044/2017 & CM 33924/2020
 TAGORE PUBLIC SCHOOL
 Through: Mr. Kamal Gupta, Mr. Sparsh
 Agarwal, Ms. Sonakshi & Mr. Ryan

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Ms. Astha Gupta and Mr. Vimalraj, Advocate for respondent No.1.

Sinha, Advocates.

Page 47 of 88

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137 + W.P.(C) 7047/2017 THE ADARSH SCHOOL

Through:

..... Petitioner Mr. Kamal Gupta, Mr. Sparsh Agarwal, Ms. Sonakshi & Mr. Ryan Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr.Gautam Narayan, ASC, GNCTD with Ms.Asmita Singh, Advocate for DOE.

138

 W.P.(C) 7079/2017
 ST. VIVEKANAND SR. SECONDARY SCHOOL Petitioner Through: Mr. Kamal Gupta, Mr. Sparsh Agarwal, Ms. Sonakshi & Mr. Ryan Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Mr.Rishikesh Kumar, ASC, GNCTD with Ms.Sheenu Priya Advs.

139

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W.P.(C) 7085/2017 BAL BHARATI PUBLIC SCHOOL Petitioner Through: Mr. Kamal Gupta, Mr. Sparsh Agarwal, Ms. Sonakshi & Mr. Ryan Sinha, Advocates.

Page 48 of 88

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versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Mr. Satyakam, ASC, GNCTD with Mr. Alok Raj, Advocate.

140

+

W.P.(C) 7089/2017 MAHARAJA AGARSAIN PUBLIC SCHOOL Petitioner Through: Mr. Kamal Gupta, Mr. Sparsh Agarwal, Ms. Sonakshi & Mr. Ryan Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr.Gautam Narayan, ASC, GNCTD with Ms.Asmita Singh, Advocate for DOE.

141

+ W.P.(C) 7126/2017

RED ROSES PUBLIC SCHOOL Petitioner Through: Mr. Uday Bedi, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Ms. Savita Sethi, Advocate for DOE.

Page 49 of 88

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142 + W.P.(C) 7130/2017

> HAPPY SENIOR SCHOOL Petitioner Through: Mr. Kamal Gupta, Mr. Sparsh Agarwal, Ms. Sonakshi & Mr. Ryan Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr.Gautam Narayan, ASC, GNCTD with Ms.Asmita Singh, Advocate for DOE. Mr. Satyakam, ASC, GNCTD with Mr. Alok Raj, Advocate.

143

+ W.P.(C) 7169/2017 & CM APPL.38521/2017

DELHI PUBLIC SCHOOL MATHURA ROAD AND ANR

..... Petitioners

Through: Mr.Puneet Mittal, Sr.Adv. with Mr.RP Singh, Ms. Sakshi Mendiratta, Mr. Mohit and Mr. Siddharth Saxena, Advocates.

versus

GOVT OF NCT OF DELHI AND ANR Respondents Through: Mr. Siddharth Kaushik Advocate. Mr.Gautam Narayan, ASC, GNCTD with Ms.Asmita Singh, Advocate for DOE.

144

 W.P.(C) 7188/2017
 BHAI JOGA SINGH PUBLIC SCHOOL Petitioner
 Through: Mr. Pramod Gupta with Ms. Poonam, Meena, Ms. Himanshi & Ms.

Page 50 of 88

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Utkarsha Srivastava, Advocates.

versus

DIRECOTRATE OF EDUCATION Respondent Through: Mr.Gautam Narayan, ASC, GNCTD with Ms.Asmita Singh, Advocate for DOE.

145

+ W.P.(C) 7194/2017 ADASH PUBLIC SCHOOL Through:

 Petitioner
 Mr. Pramod Gupta with Ms. Poonam, Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates.

versus

DIRECOTRATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB)

146

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- W.P.(C) 7231/2017
- MODERN ERA CONVENT Through:

..... Petitioner Mr. Pramod Gupta with Ms. Poonam, Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB)

Page 51 of 88

This is a digitally signed order.





147 + W.P.(C) 7232/2017 JOHNS SCHOOL

Through:

..... Petitioner Mr. Pramod Gupta with Ms. Poonam, Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates.

versus

DIRECOTRATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB)

148

+ W.P.(C) 7233/2017

ADARSH PUBLIC SCHOOL, VIKAS PURI Petitioner Through: Mr. Pramod Gupta with Ms. Poonam, Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr.Gautam Narayan, ASC, GNCTD with Ms.Asmita Singh, Advocate for DOE.

149

+ W.P.(C) 7247/2017

MANAV STHALI

Through:

..... Petitioner Mr. Pramod Gupta with Ms. Poonam, Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC

Page 52 of 88

This is a digitally signed order.





(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB)

Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates.

150

+ W.P.(C) 7255/2017

BHATNAGAR INTERNATIONAL SCHOOL..... PetitionerThrough:Mr. Pramod Gupta with Ms. Poonam,Meena, Ms. Himanshi & Ms.Utkarsha Srivastava, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Ms. Savita Sethi, Advocate for DOE.

151

+ W.P.(C) 7269/2017 S D PUBLIC SCHOOL Through:

..... Petitioner

Mr. Pramod Gupta with Ms. Poonam, Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Mr. Satyakam, ASC, GNCTD with Mr. Alok Raj, Advocate.

Page 53 of 88

This is a digitally signed order.





152 + W.P.(C) 7298/2017 THE CAMBRIDGE INTERNATIONAL SCHOOL Petitioner Through: Mr. Anand Yadav, Advocate. versus

GOVERNMENT OF NCT OF DELHI & ANR Respondents Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB)

153

+ W.P.(C) 7304/2017 INDRAPRASTHA INTERNATIONAL SCHOOL DWARKA

..... Petitioner

Through: Mr. Kamal Gupta, Mr. Sparsh Agarwal, Ms. Sonakshi & Mr. Ryan Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB)

154

+ W.P.(C) 7311/2017 AGNEL CHARITIES (ANGEL SEWA SANGH) & ANR

..... Petitioners

Through: Mr. M. Tarique Siddiqui with Mohd. Nauman and Mr.Manish Gusain and Ms. Jyotsna Bhardwaj,Advocates.

versus

Page 54 of 88

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DIRECTORATE OF EDUCAT	ГION R	Respondent
	Mr. Santosh Kumar (Civil) GNCTD with Panwar and Mr. Siddhar Advocates and Mr. Raji PSB)	Tripathi, SC n Mr. Arun rth KDwivedi,

155

+ W.P.(C) 7327/2017

R.D. RAJPAL SCHOOL

..... Petitioner

Through:

Mr. Smar-1-

Mr. Kamal Gupta, Mr. Sparsh Agarwal, Ms. Sonakshi & Mr. Ryan Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through:

Mr.Gautam Narayan, ASC, GNCTD with Ms.Asmita Singh, Advocate for

DOE. Mr.Rishikesh Kumar, ASC, GNCTD with Ms.Sheenu Priya Advs.

156 +

W.P.(C) 7328/2017

SAAI MEMORIAL GIRLS SCHOOL Petitioner Through: Mr. Kamal Gupta, Mr. Sparsh Agarwal, Ms. Sonakshi & Mr. Ryan Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr.Gautam Narayan, ASC, GNCTD with Ms.Asmita Singh, Advocate for DOE. Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates.

Page 55 of 88

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157 + W.P.(C) 7329/2017 INDRAPRASHTA WORLD SCHOOL Per Through: Mr. Kamal Gupta, Mr. Sp

CHOOL Petitioner Mr. Kamal Gupta, Mr. Sparsh Agarwal, Ms. Sonakshi & Mr. Ryan Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Mr. Satyakam, ASC, GNCTD with Mr. Alok Raj, Advocate.

158

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W.P.(C) 7333/2017 JINVANI BHARTI PUBLIC SCHOOL Petitioner Through: Mr. Onkar Prasad, Advocate.

versus

DIRECTORATE OF EDUCATION AND ORS Respondents Through: Mr.Gautam Narayan, ASC, GNCTD with Ms.Asmita Singh, Advocate for DOE.

159

+ W.P.(C) 7375/2017 PUNEET PUBLIC SCHOOL Petitioner Through: Mr. Ayush Sharma, Advocates.

versus

THE GOVT OF NCT OF DELHI AND ANR Respondents Through: Mr. Santosh Kumar Tripathi, SC

Page 56 of 88

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(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Mr. Udit Malik, ASC GNCTD.

160

+ W.P.(C) 7443/2017

GAGAN BHARTI SR. SEC. PUBLIC SCHOOL Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB)

161

+

W.P.(C) 7444/2017 DELHI INTERNATIONAL SCHOOL Petitioner Through: Mr. Kamal Gupta, Mr. Sparsh Agarwal, Ms. Sonakshi & Mr. Ryan Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Mr.Rishikesh Kumar, ASC, GNCTD with Ms.Sheenu Priya Advs.

Page 57 of 88

This is a digitally signed order.





162 + W.P.(C) 7829/2017

> ST. PRAYAG PUBLIC SCHOOL Petitioner Through: Mr. Kamal Gupta, Mr. Sparsh Agarwal, Ms. Sonakshi & Mr. Ryan Sinha, Advocates.

> > versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Mr. Satyakam, ASC, GNCTD with Mr. Alok Raj, Advocate.

163

164

+ W.P.(C) 7830/2017 MAXFORT SCHOOL Through:

..... Petitioner Mr. Kamal Gupta, Mr. Sparsh

Agarwal, Ms. Sonakshi & Mr. Ryan Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB)

+ W.P.(C) 7831/2017

BIRLA VIDYA NIKETAN Petitioner Through: Mr. Kamal Gupta, Mr. Sparsh

Page 58 of 88

This is a digitally signed order.





Agarwal, Ms. Sonakshi & Mr. Ryan Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi

Bansal, Advocates.

165

+

W.P.(C) 7832/2017

..... Petitioner

Through:

BAL MANDIR PUBLIC SCHOOL

Mr. Kamal Gupta, Mr. Sparsh

Agarwal, Ms. Sonakshi & Mr. Ryan Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION Re

..... Respondent

Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates.

166

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W.P.(C) 7858/2017 ST. SOPHIAS SR. SECONDARY SCHOOL Petitioner Through: Mr. Siddharth Bambha and Mr. Chirag Ahluwalia, Advocates.

Page 59 of 88

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versus

	DIRECTORATE OF EDUCA	TION, GOVT. OF NCT OF DELHI &
	ANR	Respondents
	Through:	Mr.Gautam Narayan, ASC, GNCTD with Ms.Asmita Singh, Advocate for DOE.
167		
+	W.P.(C) 7860/2017	
	SAVITI PUBLIC SCHOOL	Petitioner
	Through:	Mr. Nimish Chib & Mr.Sanjeev
		Kumar Jha, Advocates.
	Versus	

versus

DIRECTORATE OF EDUCATION Respondent Mr. Santosh Kumar Tripathi, SC Through: (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB)

168

W.P.(C) 7901/2017 +

> LOVELY PUBLIC SR. SEC. SCHOOL Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION, GOVERNMENT OF NCT OF DELHI Respondent

Mr. Santosh Kumar Tripathi, SC Through: (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Mr. Anuj Aggarwal, ASC GNCTD

Page 60 of 88

This is a digitally signed order.





with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates.

169

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W.P.(C) 7918/2017 CONVENT OF GAGAN BHARTI Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr.Gautam Narayan, ASC, GNCTD with Ms.Asmita Singh, Advocate for DOE.

170

+ W.P.(C) 7919/2017 MD MEMORIAL PUBLIC SCHOOL Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB)

171

 W.P.(C) 7947/2017
 HOLY CONVENT SENIOR SECONDARY SCHOOL Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC

Page 61 of 88

This is a digitally signed order.





(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB)

172

W.P.(C) 8097/2017 +

NAV GIAN DEEP PUBLIC SCHOOL Petitioner Mr. Nimish Chib & Mr.Sanjeev Through: Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Mr.Gautam Narayan, ASC, GNCTD Through: with Ms.Asmita Singh, Advocate for DOE.

173

+

W.P.(C) 8102/2017

GOLDEN VALLEY SENIOR SECONDARY PUBLIC SCHOL

..... Petitioner

Mr. Nimish Chib & Mr.Sanjeev Through: Kumar Jha, Advocates.

versus

..... Respondent

DIRECTORATE OF EDUCATION Mr. Santosh Kumar Tripathi, SC Through: (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Mr.Rishikesh Kumar, ASC, GNCTD with Ms.Sheenu Priya Advs.

174

W.P.(C) 8132/2017 +HOLY CONVENT SCHOOL Petitioner Mr. Nimish Chib & Mr.Sanjeev Through: Kumar Jha, Advocates.

versus

Page 62 of 88

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DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates.

175

+ W.P.(C) 8193/2017

MODERN PUBLIC SCHOOL Petitioner Through: Mr. B. C. Pandey, Adv. with Mr.Puneet Batra and Mr. Mohit Bhaudari, Advs.

versus

THE DIRECTOR OF EDUCATION Respondent Through: Mr.Gautam Narayan, ASC, GNCTD with Ms.Asmita Singh, Advocate for DOE.

176

+ W.P.(C) 8250/2017 GYAN BHARTI SCHOOL Petitioner Through: Mr. Rohit Gupta and Ms. Avani Verma, Advocate.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB)

Page 63 of 88

This is a digitally signed order.





177 +	W.P.(C) 8349/2017 RICH HARVEST PUBLIC SC Through: versus	HOOL Petitioner Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.
178	DIRECTORATE OF EDUCAT	TION Respondent Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB)
+	W.P.(C) 8358/2017 SHIVANI PUBLIC SCHOOL Through: versus	Petitioner Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.
	DIRECTORATE OF EDUCAT	TION Respondent Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi Bansal Sharma, Advocates.
179 +	W.P.(C) 8393/2017 SHRI RAM SHIKSHA MANE Through:	

Page 64 of 88

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versus

DIRECTOR OF EDUCATION GOVERNMENT OF NCT OF DELHI Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates. Parvinder Mr. Chauhan with Mr. Sushil Dixit, Advocates. W.P.(C) 8415/2017 MATA SHIV DEVI PUBLIC SCHOOL Petitioner Through:

 Mr. Kamal Gupta, Mr. Sparsh Agarwal, Ms. Sonakshi & Mr. Ryan Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB)

181

180

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+ W.P.(C) 8429/2017

ABHINAV PUBLIC SCHOOL Petitioner Through: Mr. Puneet Saini, Advocate.

versus

Page 65 of 88

This is a digitally signed order.





DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB)

182

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates.

183 +

W.P.(C) 8445/2017

NATIONAL VICTOR PUBLIC SCHOOL Petitioner Through: Mr. Pramod Gupta with Ms. Poonam, Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates. versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

Page 66 of 88

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PSB)

Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates. Mr.Rishikesh Kumar, ASC, GNCTD with Ms.Sheenu Priya Advs.

184

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W.P.(C) 8453/2017 SAM INTERANTIONAL SCHOOL Petitioner Through: Mr. Pramod Gupta with Ms. Poonam, Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates,

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr.Gautam Narayan, ASC, GNCTD with Ms.Asmita Singh, Advocate for DOE.

185

+ W.P.(C) 8477/2017 NATIONAL VICTOR PUBLIC SCHOOL Petitioner Through: Mr. Pramod Gupta with Ms. Poonam, Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates. versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Mr.Rishikesh Kumar, ASC, GNCTD with Ms.Sheenu Priya Advs.

Page 67 of 88

This is a digitally signed order.





 186
 + W.P.(C) 8488/2017
 GREENWAY MODERN SR. SEC. SCHOOL Petitioner
 Through: Mr. Pramod Gupta with Ms. Poonam, Meena, Ms. Himanshi & Ms.

Utkarsha Srivastava, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Ms. Mehak Nakr, ASC, (Civil) GNCTD.

187

+

W.P.(C) 8501/2017 TAGOR MODERN PUBLIC SCHOOL Petitioner Through: Mr. Kamal Gupta, Mr. Sparsh Agarwal, Ms. Sonakshi & Mr. Ryan

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr.Gautam Narayan, ASC, GNCTD with Ms.Asmita Singh, Advocate for DOE.

Sinha, Advocates.

188

+ W.P.(C) 8573/2017 TINU PUBLIC SCHOOL Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr.Gautam Narayan, ASC, GNCTD with Ms.Asmita Singh, Advocate for DOE.

Page 68 of 88

This is a digitally signed order.





189
+ W.P.(C) 8617/2017
G.L.T. SARASWATI BAL MANDIR & ANR Petitioners Through: Mr. Rakesh Mahajan, Advocate. versus

GOVT. OF NCT OF DELHI & ANR Respondents Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Mr.Rishikesh Kumar, ASC, GNCTD with Ms.Sheenu Priya Advs.

190

+ W.P.(C) 8631/2017 KRISHAN LAL KOHLI SARASWATI BAL MANDIR & ANR

..... Petitioners

Through: Mr. Rakesh Mahajan, Advocate. versus

GOVT. OF NCT OF DELHI & ANR Respondents Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth K Dwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB)

191

+ W.P.(C) 8802/2017 VICTOR PUBLIC SCHOOL Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun

Page 69 of 88

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Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB)

Mr. Rishikesh Kumar, ASC with Mr. Sudhir Kumar Shukla and Ms. Sheenu Priya, Advocates.

192

+ W.P.(C) 8899/2017 & CM 43978/2017

SIDDHARTH INTERNATIONAL PUBLIC SCHOOL Petitioner Through: Mr. R. M. Sinha and Mr. P. M. Sinha, Ms. Nandini Harsh, Advocates.

versus

GOVERNMENT OF NCT OF DELHI DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Mr.Rishikesh Kumar, ASC, GNCTD with Ms.Sheenu Priya Advs.

- 193
- + W.P.(C) 8913/2017 & CM 36466/2017

AMRITA PUBLIC SCHOOL
Through:..... PetitionerMr. R. M. Sinha and Mr. P. M. Sinha,
Ms. Nandini Harsh, Advocates.

versus

GOVERNMENT OF NCT OF DELHI DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC

Page 70 of 88

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(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Mr. Rishikesh Kumar, ASC with

Mr. Sudhir Kumar Shukla and Ms. Sheenu Priya, Advocates.

194

+ W.P.(C) 8950/2017, CM APPL. 36580/2017

SONA MODERN PUBLIC SCHOOL Petitioner Through: Mr. R. M. Sinha and Mr. P. M. Sinha, Ms. Nandini Harsh, Advocates.

versus

GOVERNMENT	OF	NCT	OF	DELHI	DIREC	FORATE	OF
EDUCATION						Respond	ent
	Thro	uah	Mr	Santoch	Kumar	Trinathi	SC

Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth K Dwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates.

195

 W.P.(C) 8951/2017, CM APPL. 36583/2017
 MODERN NEW DELHI PUBLIC SCHOOL Petitioner Through: Mr. R. M. Sinha and Mr. P. M. Sinha, Ms. Nandini Harsh, Advocates.

versus

Page 71 of 88

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	GOVERNMENT EDUCATION	OF NCT	OF DELHI DIRECTORATE OF Respondent
		Through:	Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates.
196			
+	W.P.(C) 9002/201 S.D.M MODEL S		Datitionen
	S.D.M MODEL S	Through:	Petitioner Mr. Nimish Chib & Mr.Sanjeev
		0	Kumar Jha, Advocates.
		versus	
	DIRECTORATE	OF EDUCA	TION Respondent
		Through:	Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates.
197		-	
+	W.P.(C) 9024/201 ADAERSH BHAI		SCHOOL Petitioner
		Through:	Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.
		versus	
	DIRECTORATE	OF EDUCA	TION Respondent
		Through:	1

Page 72 of 88

Advocates and Mr. Rajiv Tanwar (LA

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PSB) Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates.

198

+

W.P.(C) 9038/2017

NUTAN VIDYA MANDIR SCHOOL Petitioner Mr. R. M. Sinha and Mr. P. M. Sinha. Through: Advocates.

versus

GOVERNMENT OF NCT OF DELHI, DIRECTORATE OF **EDUCATION** Respondent Mr. Santosh Kumar Tripathi, SC Through: (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Sweety Singh, Adv, DEO, Ms. GNCTD.

199

+W.P.(C) 9041/2017

..... Petitioner HIMALAYA PUBLIC SR. SEC. SCHOOL Through: Mr. Pramod Gupta with Ms. Poonam, Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates. Mr. Ambuj Agarwal, Advocate.

versus

DIRECTORATE OF EDUCATION Respondent Mr. Santosh Kumar Tripathi, SC Through: (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Mr.Rishikesh Kumar, ASC, GNCTD with Ms.Sheenu Priya Advs.

Page 73 of 88

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200

+ W.P.(C) 9052/2017

BHAGIRATHI BAL SHIKSHA SADAN Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTORATDE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB)

201 + W.P.(C) 9076/2017

INDER PUBLIC SCHOOL Through:

..... Petitioner Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTOTRATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB)

202

+ W.P.(C) 9122/2017

ABHIVAV BHARTI BHAWAN SCHOOL Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun

Page 74 of 88

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Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Mr.Ripin Sood, Adv. for GNCTD.

203

+ W.P.(C) 9136/2017

KONARK PUBLIC SCHOOL

Through:

..... Petitioner Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Mr. Vimalraj, Advocate for Ms. Astha Gupta, Advocate for GNCTD

204

 W.P.(C) 9161/2017, CM APPL. 37476/2017
 MODERN GYAN DEEP PUBLIC SCHOOL Petitioner Through: Mr. R. M. Sinha and Mr. P. M. Sinha, Ms. Nandini Harsh, Advocates.

versus

GOVERNMENT	OF	NCT	OF	DELHI,	DIRECTORATE OF
EDUCATION					Respondent
	Through:				Kumar Tripathi, SC
			(Civ	il) GNC	TD with Mr. Arun
	Panwar and Mr. Siddharth KDwivedi,				
	Advocates and Mr. Rajiv Tanwar (Mr. Rajiv Tanwar (LA	
			PSB)	
	Mr.Rishikesh Kun			Kumar, ASC, GNCTD	
			with	Ms.Sheet	nu Priya Advs.

Page 75 of 88

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205 + W.P.(C) 9168/2017

SHIV MANDIR SARASWATI BAL VIDYALAY Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Mr.Rishikesh Kumar, ASC, GNCTD with Ms.Sheenu Priya Advs.

206

+ W.P.(C) 9208/2017, CM APPL. 37655/2017

ABHINAV MODEL SCHOOL

..... Petitioner

Through: I

Dr. Kedar Nath Tripathy with Mr. Bhuwan Raj, Advocates.

versus

DIRECTORATE OF EDUCATION GOVT OF NCT OF DELHI Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth K Dwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB)

207

+ W.P.(C) 9218/2017, CM APPL. 37669/2017, CM APPL. 40733/2017

AMAR JEEVAN PUBLIC SCHOOL Petitioner Through: Ms. Aarzoo Aneja & Ms. Vanshita Gupta, Advocates.

Page 76 of 88

This is a digitally signed order.





versus

STATE OF NCT OF DELHI AND ORS Respondents Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Mr.Rishikesh Kumar, ASC, GNCTD with Ms.Sheenu Priya Advs.

208

+ W.P.(C) 9277/2017

DIAMOND PUBLIC SCHOOL Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB)

209

+ W.P.(C) 9323/2017

MOUNT CARMEL SCHOOL DWARKA AND ANR Petitioners Through: Mr. Vedanta Varma, Mr. Vibhor Kush and Mr. Shubhankar Coudhary, Advocates

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun

Page 77 of 88

This is a digitally signed order.





Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB)

210

+

W.P.(C) 9350/2017 SUNHILL PUBLIC SCHOOL Petitioner Mr. Nimish Chib & Mr.Sanjeev Through: Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Mr. Santosh Kumar Tripathi, SC Through: (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB)

211

+W.P.(C) 9357/2017

> **ARWACHIN SHIKSHA** Through:

..... Petitioner

Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

..... Respondent

DIRECTORATE OF EDUCATION Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB)

212

W.P.(C) 9363/2017 +

S.M. PUBLIC SCHOOL	Petitioner
Through:	Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

Page 78 of 88

This is a digitally signed order.





DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi S

Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB). Mr. Anuj Aggarwal, ASC GNCTD

with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates.

213

+ W.P.(C) 9366/2017 CHAUDHARY CHHOTURAM MEMORIAL PUBLIC SCHOOL

..... Petitioner

Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Mr.Rishikesh Kumar, ASC, GNCTD with Ms.Sheenu Priya Advs.

214 + W.P.(C) 9368/2017 TAGORE PUBLIC SCHOOL

C SCHOOL Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION, GOVT. OF NCT OF DELHI Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun

Page 79 of 88

This is a digitally signed order.





Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Mr. Vimalraj, Advocate for Ms. Astha Gupta, Advocate for GNCTD

215

+ W.P.(C) 9369/2017

INDRAPRASTHA CONVENT SR. SEC. SCHOOL Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB). Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates.

216

+ W.P.(C) 9941/2017, CM APPL. 40513/2017

GYAN DEEP VIDYA MANDIR PUBLIC SCHOOL Petitioner Through: Mr. R. M. Sinha and Mr. P. M. Sinha, Ms. Nandini Harsh, Advocates.

versus

GOVERNMENT OF NCT OF DELHI DIRECTORATE OF EDUCATION. Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Mr. Anuj Aggarwal, ASC GNCTD

Page 80 of 88

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with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates.

217

+ W.P.(C) 10367/2017

WEST POINT MODEL SCHOOL Petitioner Through: Mr. Pramod Gupta with Ms. Poonam, Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Mr. Vimalraj, Advocate for Ms. Astha Gupta, Advocate for GNCTD

218

+ W.P.(C) 10609/2017

PRAKASH MODEL SCHOOL Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Mr.Rishikesh Kumar, ASC, GNCTD with Ms.Sheenu Priya Advs.

Page 81 of 88

This is a digitally signed order.





219
+ W.P.(C) 11126/2017
B. V. M. MODEL SR. SECONDARY SCHOOL Petitioner Through: Mr. Arun Dhiman, Advocate.

versus

GOVT. OF NCT OF DELHI DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB)

220

+ W.P.(C) 11239/2017

PT.YAD RAM SEC.PUBLIC SCHOOL Petitioner

Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates.

221

+

W.P.(C) 11290/2017 BHAGIRATHI BAL SHIKAHA SADAN SEC. SCHOOL

..... Petitioner

Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates.

versus

Page 82 of 88

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DIRECTORATE OF EDUCA Through:	TION Respondent Mr. Santosh Kumar Tripathi, SC
i mough.	(Civil) GNCTD with Mr. Arun
	Panwar and Mr. Siddharth KDwivedi,
	Advocates and Mr. Rajiv Tanwar (LA
	PSB)
	Mr.Rishikesh Kumar, ASC, GNCTD
	with Ms.Sheenu Priya Advs.

222

+ W.P.(C) 5899/2016

SPRINGDALES SCHOOL

..... Petitioner

Through:

Mr. Pramod Gupta, Ms. Manveen Sachdeva, Ms. Manisha Goel andMs. MahimaSekhawat, Advocates Ms.Diya Kapur, Advocate.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Mr.Rishikesh Kumar, ASC, GNCTD with Ms.Sheenu Priya Advs.

223

+ W.P.(C) 6946/2016

SADHU VASWANI INTERNATIONAL SCHOOL FOR GIRLS Petitioner Through: Mr. Abhishek Puri & Ms. Surbiti Gupta, Advocates.

versus

Page 83 of 88

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GOVT. OF NCT DELHI & ANR.

..... Respondents

Mr. Santosh Kumar Tripathi, SC Through: (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Mr.Rishikesh Kumar, ASC, GNCTD with Ms.Sheenu Priya Advs.

224

+

W.P.(C) 9624/2016 GURU NANAK PUBLIC SCHOOL Petitioner Mr. Siddharth and Mr. Indra chand Through: Prajapat, Advocates.

versus

GOVT. OF NCT OF DELHI & ORS. Respondents

> Through: Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi. Advocates and Mr. Rajiv Tanwar (LA PSB)

225

W.P.(C) 1176/2015 & CM APPL. 44457/2017 +

..... Petitioner

THE BANYAN TREE SCHOOL Through: Mr. Vierat K.Anand, Mr. Rishab Singh, Mr. Harish Nodda, Mr. Vikal Singh, Ms. Avani Malik & Mr. Raunak Gupta, Advocates.

versus

GOVERNMENT OF NCT OF DELHI & ANR. Respondents Mr. Santosh Kumar Tripathi, SC Through: (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

Page 84 of 88

This is a digitally signed order.





PSB) Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates.

226

+ W.P.(C) 3547/2015

KIIT WORLD SCHOOL

..... Petitioner Mr. B. C. Pandey & Mr. S.P. Kamrah Advs.

versus

Through:

DIRECTOR OF EDUCATION Respondent

Through: Mr.Rishikesh Kumar, ASC, GNCTD with Ms.Sheenu Priya Advs. Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB) Mr. Satyakam, ASC, GNCTD with Mr. Alok Raj, Advocate.

240

+ W.P.(C) 11257/2022 & CM APPL. 33053/2022

HANSRAJ SAMARAK SR. SEC. SCHOOL

..... Petitioner

Through: Mr. Pramod Gupta with Ms. Poonam, Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: None.

Page 85 of 88

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241 + W.P.(C) 11509/2022 & CM APPL. 34042/2022

SHANTI GYAN NIKETAN SR SEC PUB SCHOOL

..... Petitioner

Through: Mr. Pramod Gupta with Ms. Poonam, Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: None.

242

+ W.P.(C) 11658/2022 & CM APPL. 34618-19/2022

UNIVERSAL PUBLIC SCHOOL

..... Petitioner

Through: Mr. Pramod Gupta with Ms. Poonam, Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: None.

243

+ W.P.(C) 11736/2022 & CM APPL. 34908/2022

SHIKSHA BHARATI GLOBAL SCHOOL Petitioner

Through: Mr. Pramod Gupta with Ms. Poonam, Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates.

versus

Page 86 of 88

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DIRECTORATE OF EDUCATION

..... Respondent

Through: None.

247

+ W.P.(C) 11226/2018

MANAGEMENT OF JHABBAN LAL D.A.V. SR. SEC. SCHOOL

..... Petitioner

Through: Mr. Anurag Lakhotia & Mr. Udit Dwiwedi, Advocates.

versus

DIRECTORATE OF EDUCATION R

..... Respondent

Through: Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates.

248

+ W.P.(C) 11245/2018

KULACHI HANSRAJ MODEL SCHOOL Petitioner

Through: Mr. Anurag Lakhotia & Mr. Udit Dwiwedi, Advocates.

versus

GOVT. OF NCT OF DELHI AND ANR. Respondent

Through: None.

CORAM: HON'BLE MR. JUSTICE MANMOHAN HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

%

<u>ORDER</u> 17.08.2022

List the present matters before another Bench on 31st August, 2022

Page 87 of 88

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along with W.P.(C) 5239/2017, subject to orders of Hon'ble the Chief Justice.

The parties are given another opportunity to file their written submissions on or before 25th August, 2022

MANMOHAN, J

AUGUST 17, 2022/msh

MANMEET PRITAM SINGH ARORA, J

Page 88 of 88